

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 609  
IB-134/ND/2022**

**IN THE MATTER OF:  
State Bank of India**

**...PETITIONER**

**Vs.**

**Mr. Naveen Agarwal**

**...RESPONDENT**

**Section  
U/s 95(1) of IB Code,2016**

**Order delivered on 20.01.2023  
(Virtual Hearing)**

**Coram:  
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)  
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:  
For the RP  
For the Respondent/PG**

**:Advocate Rishi Singhal  
:Mr. Raghav Marwaha, Advocate**

**ORDER**

List the matter on **07.02.2023**.

**Sd/-  
(Rahul Bhatnagar)  
Member (T)**

**Sd/-  
(Bachu Venkat Balaram Das)  
Member (J)**